

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) No.34/2022
NAME OF THE COMPANY	Sudhkar Plastics Pvt Ltd (Transferor Co.1) & Sudhakara Polymers Pvt Lt (Transferor Co.2) & Sudhakara Irrigation Systems Pvt Ltd (Transferor Co.3) & Sudhakar Marketing Agencies Pvt Ltd (Transferor Co.4) & Sudhakar PVC Products Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Learned Counsel for Petitioner appeared in person.

Heard. **Orders Reserved.** Giving liberty to the Petitioner to file Affidavits of the Secured Creditors within three days from today.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)